

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

111. I.A. (LIQ) 41/2024

In

C.P. (IB)/335(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Samata Nagari Sahkari Patsanstha

Maryadit Kopargaon

VS

Vikram Kakade Constructions Pvt Ltd.

Appearance

For Applicant /RP : Adv Vinita Shetty i/b Primacy Legal LLP
appearing for Applicant/ Resolution Professional

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Re-list this matter on **02.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Harshada--

Sd/-
LAKSHMI GURUNG
Member (Judicial)